

R.O.C.No.16158-A/2019-B2



DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 62 / 2019

The Government in G.O.(Ms).No.989, Home (Cts-III) Department, dated 10.08.2018, have issued orders sanctioning the constitution of an Additional District and Sessions Court at Padmanabhapuram in Kanniyakumari District in the cadre of District Judge :

Thiru A.Abdul Kadhar, Additional District Judge (Fast Track Court), Kanniyakumari @ Nagercoil, is transferred and posted as Additional District Judge, Padmanabhapuram in Kanniyakumari District in the said newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 24.04.2019.**

**Sd/- C.Kumarappan.
REGISTRAR GENERAL**